

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 964
TO BE ANSWERED ON THE 22ND NOVEMBER, 2016

SPURIOUS PESTICIDES

964. SHRI AJAY NISHAD:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government has received any complaints from the Agriculture chemical policy group regarding losses to crops due to the use of spurious sub-standard pesticides if so, the details thereof;
- (b) the action taken by the Government in this regard against the importers/producers/sellers of such pesticides;
- (c) whether import of pesticides has registered an increasing to trend in the country and if so, the reasons therefor;
- (d) whether the use of domestic pesticides has been adversely affected as a result thereof; and
- (e) if so, the steps taken by the Government to check import of pesticides and to promote the production of genuine/standard pesticides in the country?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI PARSHOTTAM RUPALA)

(a): Directorate of Plant, Protection, Quarantine and Storage has informed that no complaint has been received from the Agriculture chemical policy group regarding losses to crops due to use of spurious sub-standard.

(b): A task force has been created in Techno-Legal Cell of Directorate of Plant, Protection, Quarantine and Storage, Faridabad. The task force conducts raids/inspection throughout the country on specific complaints received from various sources. At present, 168 officers of Directorate have been notified as Central Insecticide Inspectors and have been instructed to draw samples of chemical pesticides and Bio-products/ Bio-pesticides from various states of the country from their allotted areas. Raids have been conducted in the manufacturing premises and market located in various states to check the veracity of the complaints and drawl of pesticides samples for checking their quality.

In addition to this, 11,099 Inspectors have also been notified by the State Governments to check the quality of pesticides, distributed/sold to the farmers. Action against those firms/individuals are taken as per the provisions of The Insecticides Act., 1968 and Rules framed thereunder, which are found to be involved in manufacturing / selling of substandard/spurious pesticides.

(c): The Import of Pesticide increased during 2014-15 where as the Import decreased during 2015-16 in comparison to 2013-14. The trend of increasing and decreasing of Import is due to demand of Pesticides.

(d): No, the production of the domestic Pesticides increased during last three years.

(e): The Guidelines for the Indigenous manufacturing of pesticides have been made easy and simple to promote the Local Manufacturers under the scheme "Make In India".
